

8

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/152 & 153/CAA/2017
NAME OF THE TRANSFEROR : A PLUS EDUCATION SOLUTIONS PVT LTD
NAME OF THE TRANSFERRE : INDIACAN EDUCATION PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	PAWAN JHABARI	Counsel for Petitioners	KAS
2.	K. MANIVANNAN	Authorized Representative for OL	

ORDER

Counsel for petitioner present. Representative of Official Liquidator present and
prayed for time to file report. Time is enlarged at request. Put up on 28.02.2018.

-sel-

(S VIJAYARAGHAVAN)
Member(Technical)

-sel-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc